NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.35/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES:

Mr. Rohit P. Maheshwari

V/s. M/s. Bi-Chem (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Robin Tevrewell Advocate

1/6/18 Federal & Rashinikant Respondent

1 Mr Suraj Tyar Advocate

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<u>ORDER</u>

C.P. No. 35/397-398/CLB/MB/2013

Ld. Counsel for both the sides are present.

At the request of both the parties, the matter is adjourned for hearing on 12th

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/V. NALLASENAPATHY
Member (Technical)

Dated: 21.11.2016